

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-106/2007/ 9360 /A**

From :- Smti Jayashree Bora,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Romen Baruah,  
District & Sessions Judge,  
Morigaon.

Dated Guwahati, the 18<sup>th</sup> September, 2024.

Sub:- **Station leave permission.**

Ref:- Your letter No. DJM/6195, dated 11.09.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the evening of 14.09.2024 till the morning of 17.09.2024**, as prayed for. The Additional Sessions Judge cum Special Judge, POCSO, Morigaon, and in her absence, the Chief Judicial Magistrate, Morigaon, and in his absence, the next senior most Judicial Officer available at the station will remain in charge of your Court and Office in your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-106/2007/ 9361 /A, dated , 18-09-24**

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

*[Signature]*  
**JT. REGISTRAR (VIGILANCE)**

*[Signature]*